

HIGH COURT OF ANDHRA PRADESH AT AMARAVAI

ABSTRACT

SPECIAL MAGISTRATE COURTS - Transfers and Postings of certain  
Special Magistrates - ORDERS - ISSUED.

ROC.NO.677/2019-B.SPL.

NOTIFICATION NO.580-B.SPL.

DATED:29.08.2019.

The High Court made the following Transfers and Postings of  
Special Magistrates:-

I

Sri M.Seetharama Raju, Retired District and Sessions Judge  
working as Special Magistrate, Kadiri, Ananthapuram District is  
transferred and posted as I Special Magistrate, Ananthapuram (post kept  
vacant)

- i) Sri M.Seetharama Raju, will immediately handover charge of his  
post to the Prl. Junior Civil Judge, Kadiri, and proceed to his new  
station and shall take charge of his post from the II Special  
Magistrate, Ananthapuram.
- ii) The Prl. Junior Civil Judge, Kadiri, will be in full additional charge  
of the post of Special Magistrate, Kadiri, until further orders.

II

Sri M.Vijaya Chandra Rana, Retired District and Sessions Judge,  
working as Special Magistrate, Madanapalle, Chittoor District is  
transferred and posted as Special Magistrate, Tirupati, Chittoor District  
(post kept vacant)

- iii) Sri M.Vijaya Chandra Rana, will immediately handover charge of  
his post to the I Addl. Junior Civil Judge, Madanapalle, and  
proceed to his new station and shall take charge of his post from  
the V Addl. Junior Civil Judge, Tirupati.
- iv) The I Addl. Junior Civil Judge, Madanapalle, will be in full  
additional charge of the post of Special Magistrate,  
Madanapalle, until further orders.

**NOTE:** This Order is placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.



**REGISTRAR (I.T-CUM-C.P.C.)**  
**FAC REGISTRAR (VIGILANCE)**

**To**

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other **Registrars**, High Court of Andhra Pradesh.
4. The Registrar (I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**).
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Prl. District and Sessions Judges, Ananthapuram and Chittoor.
8. The I Addl. District and Sessions Judges, Ananthapuram and Chittoor.
9. The Special Magistrate, Kadiri, Ananthapuram District
10. The Prl. Junior Civil Judge, Kadiri, Ananthapuram District
11. The I and II Special Magistrates, Ananthapuram.
12. The Special Magistrate, Madanapalle, Chittoor District
13. The I Addl. Junior Civil Judge, Madanapalle, Chittoor District
14. The Special Magistrate, Tirupati, Chittoor District
15. The V Addl. Junior Civil Judge, Tirupati, Chittoor District
16. The Pay and Accounts Officer, Andhra Pradesh, Amaravati, Guntur District
17. The Sub Treasury Officers, Kadiri (Ananthapuram District); Madanapalle, and Tirupati (Chittoor District)
18. **THE SECTION OFFICERS:-**  
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.